

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**

**UNSTARRED QUESTION NO. : 1446**

**TO BE ANSWERED ON THE 9th December 2024**

**COST OF AVIATION TRAINING IN THE COUNTRY**

**1446. DR. KANIMOZHI NVN SOMU**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) the average cost of aviation training in the country, Government and Private Training Centre-wise;**

**(b) whether Government has taken any steps to expand aviation training in the country and if so, the details thereof;**

**(c) the details of the criteria laid down by Government to set up new aviation training institutes and the details of infrastructure required therefor; and**

**(d) the number of pilots trained during the last five years in the country?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) Directorate General of Civil Aviation (DGCA) approves Flying Training Organisations (FTOs) as per laid down rules and regulations. DGCA does not regulate the financial aspects of obtaining CPLs by students from FTOs. The cost of training for obtaining Commercial Pilot License (CPL) is determined by the FTOs.**

**The courses along with their costs provided by Indira Gandhi Rashtriya Uran Akademi (IGRUA) and Rajiv Gandhi National Aviation University (RGNAU) is at Annexure 1.**

**(b) Steps taken by government to expand aviation training in the country are as follows:-**

**(i) Currently there are 37 Flying Training Organisations (FTOs) operating at 57 bases as approved by the Directorate General of Civil Aviation (DGCA).**

**(ii) In order to augment the supply of trained pilots in the country, the Airports Authority of India (AAI) has brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalised.**

**(iii) In 2021 and 2022, after two rounds of competitive bidding process, AAI awarded fifteen FTO slots at ten airports in Karnataka, Maharashtra, Madhya Pradesh, Assam, Gujarat, Andhra Pradesh, Rajasthan and Tamil Nadu.**

**(c) The details of criteria prescribed including the basic infrastructure facilities required for setting up a new Flying Training Organization (FTO) are laid down under Rules 41B of the Aircraft Rules and Civil Aviation requirements Section 7, Series D, part I.**

**(d) The total number of Commercial Pilot Licenses (CPL) issued by DGCA during last 03 years is as mentioned below**

<b>Year</b>	<b>Total Commercial Pilot Licenses(CPLs) Issued</b>
<b>2020</b>	<b>578</b>
<b>2021</b>	<b>862</b>
<b>2022</b>	<b>1165</b>
<b>2023</b>	<b>1622</b>
<b>2024</b>	<b>1213</b>
<b>(Till 30.11.2024)</b>	

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**ANNEXURE IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO 1446  
DUE FOR ANSWER ON 09.12.2024**

**INDIRA GANDHI RASHTRIYA URAN AKADEMI (IGRUA)**

<b>S.No</b>	<b>Programme/Course Name</b>	<b>Course Fees</b>
1.	Commercial Pilot License (CPL) Training	Rs. 45.00 Lakhs

**RAJIV GANDHI NATIONAL AVIATION UNIVERSITY (RGNAU)**

<b>S.No</b>	<b>Programme/Course Name</b>	<b>Course Fees</b>
1.	Post Graduate Diploma in Airport Operations	Rs 3,28,500/-
2.	Bachelor of Management Studies in Aviation Services and Air Cargo	Rs. 2,50,000/-
3.	Basic Fire Fighters Course	Rs. 2,95,000/-